DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

6-1-2017

In the Court of CJM GZB

Sl. No.	Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
1.	43167/16	धीरज	177 A+	खोड़ा	50/=	The proposed fine may be deposited in Account number ------- (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
2.	43168/16	मै० आदर्श	"	"	50/=	
3	43169/16	शारदा	"	कार्यनगर	50/=	
4.	43170/16	सुमित	"	"	50/=	
5.	43171/16	सुरेश	"	"	50/=	

मुख्य न्यायिक मजिस्ट्रेट
गाजियाबाद